

20

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.92/BB / 2018	For hearing	Sec 7 of I&B Code	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s GruhaKalyan housing projects Pvt Ltd	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ADVOCATE FOR PETITIONER/s :

1. SETHULAKSHMI K.K  
9444344173

PETITIONER

ADVOCATE FOR RESPONDENT/s :

**ORDER**

Heard Ms. Sethulakshmi.K.K, learned Counsel for Petitioner.  
At the request of the Petitioner, post the case on 28.01.2019.

**MEMBER(T)**

**MEMBER(J)**

Raushan